

TRADE MARKS REGISTRY

AHMEDABAD

OPPOSITION HEARING LIST FOR THE MONTH OF AUGUST-2015

DATE OF HEARING 03.08.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	848246/32	Opp. No. AMD-205847	M/s. Rajmandir, Rajkot V/S M/s. Rajmandir Sarbatwala, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.		
2.		Opp. No. AMD-203657	M/s. Rajmandir Cold Drinks, Rajkot / Mr. Akshy A. Vakil, Ahmedabad V/S M/s. Rajmandir Sarbatwala, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.		
3.	517322/07	Opp. No. AMD-50910	M/s. Kisan Toka Company, Jalandhar V/S M/s. Topland Engines Private Limited, Rajkot / M/s. Tradesafe, Jamnagar	11.00 a.m.		
4.	868455/05	Opp. No. AMD-194297	M/s. Navin Saxena Research & Technology Pvt. Ltd., Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Unison Pharmaceuticals, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabads	12.00 p.m.		Hearing on Tm-16 & Main Matter
5.	2216196/05	Opp. No. AMD-813898	Mr. Suresh M. Upadhyay, Ahmedabad	12.30 p.m.		Hearing on TM-5

DATE OF HEARING 04.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	837752/30	Opp. No. AMD-191037	Mr. Pradipkumar Nandlal Dhoot, Ahmednagar / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Tera Panth Foods Limited, Kachchh / M/s. Amarjit & Associates, New Delhi	11.00 a.m.		
2.	662133/03	Opp. No. AMD-716669	M/s. Remfry & Sagar, Gurgaon V/S M/s. Shashi Industries, Bhavnagar / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.		Hearing on TM-16
3.	742111/29	Opp. No. AMD-92429	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	12.00 p.m.		
4.	742110/29	Opp. No. AMD-91273	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	12.00 p.m.		
5.	742113/30	Opp. No. AMD-199686	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	12.00 p.m.		

6.	742112/29	Opp. No. AMD-92434	M/s. Go Go Snacks, Mumbai / Mr. Manoj G. Menda, Mumbai V/S Mr. Gordhanbhai Govindji Chevdawala, Rajkot / Mr. Chetan P. Pajwani, Rajkot	12.00 p.m.		
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DATE OF HEARING 05.08.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	866730/05	Opp. No. AMD-714243	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Aimco Pharmaceutical Mfg. Co., Baroda	11.00 a.m.		
2.	866729/05	Opp. No. AMD-229971	M/s. All India Medical Corporation, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Aimco Pharmaceutical Mfg. Co., Baroda / Renukaben M. Patel, Baroda	11.00 a.m.		
3.	832515/24	Rect. No. AMD-261023	M/s. Topman Fabrics Pvt. Ltd., Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Topman Fashion Private Ltd., Bhilwara / M/s. Ashoka Trade Marks Co., New Delhi	12.00 p.m.		
4.	859175/19	Opp. No. AMD-172840	M/s. Rajwadi Emporium India Pvt. Ltd., Valsad / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Rajwadi Dresses, Navsari.	12.00 p.m.		

DATE OF HEARING 06.08.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome (India) Limited, M/s. Glaxosmithkline Pharmaceuticals Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.		
2.	1883847/30	Opp. No. AMD-802055	Pareek Purshottam Lal, Madhopur	11.00 a.m.		Hearing on TM-6
3.		Opp. No. AMD-802227	Pareek Purshottam Lal, Madhopur	11.00 a.m.		Hearing on TM-6
4.	807726/08	Opp. No. AMD-181598	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.		
5.	651191/08	Opp. No. AMD-181595	M/s. Depenning & Depenning, Chennai V/S M/s. Solsons Exports Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	12.00 p.m.		
6.	625666/05	Opp. No. AMD-192691	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	12.00 p.m.		

7.		Opp. No. AMD-193763	M/s. Walter Bushnell Private Limited, Mumbai / Mr. Manoj G. Menda, Mumbai V/S M/s. Indamed Pharmaceuticals Pvt. Limited, Mansa	12.00 p.m.		
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DATE OF HEARING 10.08.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	868038/34	Opp. No. AMD-195270	Mr. Jasbhai P. Patel, Vapi / M/s. Arjun T. Bhagat & Co., Mumbai V/S M/s. Hasmukh Tabacco Stores, Surat / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.		
2.	818698/30	Opp. No. AMD-246778	M/s. Laxmi Protein Products Pvt. Ltd., Vasad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shakti Flour Mills, Surat / Mr. Suresh P. Vaishnav, Suart	11.00 a.m.		
3.	819171/19	Opp. No. AMD-175266	M/s. Samrat Plywood Ltd., Chandigarh / M/s. Bharti Registration Service, New Delhi V/S M/s. Sivam Plastic, Mehsana / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
4.	802650/05	Opp. No. AMD-228654	M/s. Neon Laboraories Limited, Mumbai V/S M/s. Intas Pharmaceuticals Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		

5.	851462/03	Opp. No. AMD- 711597	M/s. Narmdha Chemicals Private Limited, Pondicherry / Mr. V. Balakrishan, Chennai V/S M/s. Shri Pawar Chemical Works, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02.30 p.m.		Hearing on TM-16 & Main Matter
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DATE OF HEARING 11.08.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	858081/05	Opp. No. AMD-231910	M/s. Pam Pharmaceuticals & Allied Machinery Co. Pvt. Ltd., Mumbai / M/s. Depenning & Depenning, Mumbai V/S M/s. Pam Pharmaceuticals, Wadhwan City / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.		
2.	868759/24	Opp. No. AMD-176644	M/s. Spencer & Company Limited, Chennai / M/s. Depenning & Depenning, Chennai V/S M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Service, New Delhi	11.00 a.m.		
3.	846837/30	Opp. No. AMD-192110	Shree Mahalaxmi Roller Flour Mills, Kolhapur / Mr. Chandrakant M. Joshi, Mumbai V/S M/s. Havmor Distributers Pvt. Ltd., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		Hearing on TM-16 & Main Matter

4.	851464/09	Opp. No. AMD-215622	M/s. Premji & Sons, Mumbai / Shri M. J. Chawla, Ulhasnagar V/S M/s. Hitesh Sales Corporation, Ahmedabad / Mr. Y. J. Trivedi, Ahmedabad	12.00 p.m.		Hearing on I. P.
5.		Opp. No. AMD-222814	M/s. Kay & co., New Delhi / M/s. Worldwide Registration, Bureau, New Delhi V/S M/s. Hitesh Sales Corporation, Ahmedabad / Mr. Y. J. Trivedi, Ahmedabad	12.00 p.m.		Hearing on I. P.

DATE OF HEARING 12.08.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	806071/05	Opp. No. AMD-175074	M/s. Serum Institute of India Ltd., Pune / M/s. Law & Prudence, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 a.m.		
2.		Opp. No. AMD-175283	M/s. Jehangir Gulabbhai & Bilimoria & Daruwala, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	11.00 a.m.		
3.	807648/05	Opp. No. AMD-729434	M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai V/S	11.00 a.m.		

			M/s. Cadila Pharmaceiuticals Ltd., Ahmedabad / M/s. Tradesafe, Jamnagar			
4.	820638/23	Opp. No. AMD-235342	M/s. Mahavir Spinning Mills Ltd., New Delhi / M/s. kuldip & Associates, New Delhi V/S M/s. Kingston Threads Pvt. Ltd., Vadodara / M/s. Trade Mark Protect Co., New Delhi	12.00 p.m.		
5.	867638/24	Opp. No. AMD-202341	M/s. Vimal Mills India, Jasol / Mr. Rajendra H. Bhansali, Ahmedabad V/S M/s. Vimal Products, Jasol / Mr. G. D. Bansal, Jaipur	12.00 p.m.		
6.	2349331/05	Opp. No. AMD-820153	M/s. Indoco Remedies Limited, Mumbai	12.30 p.m.		Hearing on TM-5
7.	1807576/07	Opp. No. AMD-813874	M/s. Y. J. Trivedi & Co., Ahmedabad	12.30 p.m.		Hearing on TM-5

DATE OF HEARING 13.08.2015

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	834098/29	Opp. No. AMD-229398	M/s. Mother Dairy Fruit & Vegetable Pvt. Ltd., Delhi / M/s. Anand & Anand, New Delhi V/S M/s. Aims Oil Mill, Gondal / M/s. Jasani & Company, Rajkot	11.00 a.m.		Hearing on TM-16 & Main Matter
2.		Opp. No. AMD-193518	M/s. Cera Sanitaryware Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Sonam Ceramics Morbi / M/s. Jasani & Company, Rajkot	11.30 a.m.		

3.	851064/21	Opp. No. AMD-193046	M/s. Sun Earth Ceramics Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Sonam Ceramics Morbi / M/s. Jasani & Company, Rajkot	11:00 a.m.		
4.	790389/21	Opp. No. AMD-206896	M/s. Marc Enterprises Pvt. Ltd., Delhi / M/s. Delhi Registration Service, New Delhi V/S M/s. Mudrika Ceramics India Ltd., Baroda / M/s. Y. J. Trivedi & Company, Ahmedabad	12:00 p.m.		
5.	807313/05	Opp. No. AMD-97396	M/s. Glaxosmithkline Pharmaceuticals, Mumbai V/S M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Suresh M. Upadhyay, Ahmedabad	12.00 p.m.		
6.	683291/07	Opp. No. AMD-63488	M/s. Kochhar & Co., Gurgaon V/S M/s. Crossword Agro Industries, Rajkot / M/s. Jasani & Company, Rajkot	12.00 p.m.		
7.	1861821/29	Opp. No. AMD-786511	The Acme Company, New Delhi	12.30 p.m.		Hearing On TM-5
8.	1945763/21	Opp. No. AMD-797257	M/s. Harsh Electricals, Thane	12.30 p.m.		Hearing On TM-5

DATE OF HEARING 17.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	866693/05	Opp. No. AMD-171205	M/s. Saikrishna & Associates, Noida V/S M/s. Centurion Laboratories, Mr. Mayur Y. Parekh, Vadodara	11.00 a.m.		Hearing On I. P. & TM-16
2.		Opp. No. AMD-170930	M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Centurion Laboratories, Mr. Mayur Y. Parekh, Vadodara	11.00 a.m.		
3.	888813/24	Opp. No. AMD-192457	M/s. Satyam Textiles Mumbai / M/s. Tradesafe, Ahmedabad V/S M/s. Satyam Fashion, Surat / M/s. Superfastaction Registration Services, Surat	11.00 a.m.		
4.	642632/20	Opp. No. AMD-712479	M/s. Standard Combines (Pvt.) Ltd., Punjab / M/s. Puri Trade Mark Co., Ludhiana V/S M/s. Jayant Watch Co., Rajkot / Mr. R. J. Trivedi, Ahmedabad	12.00 p.m.		
5.	848739/32	Opp. No. AMD-244562	M/s. K & S Partners, New Delhi V/S M/s. Prakash Industry, Valsad / M/s. Dave Registration Services, Bhavnagar	12.00 p.m.		
6.	2351504/42	Opp. No. AMD-821520	Mr. Anuj Kumar, New Delhi	12.30 p.m.		Hearing on Tm-5
7.	1649347/24	Opp. No. AMD-752890	M/s. G. D. Bansal & Associates, Jaipur	12.30 p. m.		Hearing on Tm-5

DATE OF HEARING 18.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	849652/30	Opp. No. AMD-230349	M/s. Navrang Tea Center, Jalgaon / M/s. Suresh & Co., Mumbai V/S M/s. Chandan Tea Enterprises, Ahmedabad / M/s. Raval & Co., Ahmedabad	11.00 a.m.		
2.	680517/30	Opp. No. AMD-197386	M/s. Swastik Masala Pickles & Food, Bangalore / M/s. W. S. Kane & Co., Mumbai V/S M/s. Lakda Udyog, Jaipur / M/s. Everest IP & IT Law Firm, Delhi	11.00 a.m.		
3.	881295/05	Opp. No. AMD-107102	M/s. Lall Lahiri & Salhotra, Gurgaon V/S M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	12.00 p.m.		
4.	748063/30	Opp. No. AMD-714231	M/s. Shakti Bhog Foods Limited, Delhi / M/s. Worldwide Registration Bureau, New Delhi V/S M/s. Shiv Shakti Rice & Pulse Mill, Khambhat / M/s. K. C. Patel & Co., Ahmedabad	12.00 p.m.		
5.	1614033/30	Opp. No. AMD-746057	M/s. Delhi Registration Service, Delhi	12.30 p.m.		Hearing on TM-5
6.	1999464/35	Opp. No. AMD-801035	M/s. Taj Trade Mark Pvt. Ltd., Agra	12.30 p.m.		Hearing on TM-5

DATE OF HEARING 19.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	602902/30	Opp. No. AMD-57465	M/s. Ruchi Private Ltd., Indore / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration, Service, Delhi	11.00 a.m.		
2.		Opp. No. AMD-57384	M/s. Ruchi Soya Industries Limited, Indore / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Mahila Mandal Greh Udyog, Udaipur / M/s. Delhi Registration, Service, Delhi	11.00 a.m.		
3.	779170/26	Opp. No. AMD-207684	M/s. Paresh Enterprises, Mumbai / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Hansam Industrial Corporation, Baroda / M/s. Kuldip & Associates, New Delhi	11.00 a.m.		
4.	883890/07	Opp. No. AMD-117344	M/s. Mayur Enterprises Rajkot / M/s. M. P. Mirchandani & Co., Mumbai V/S M/s. Prakash Engineering Works, Rajkot / M/s. Tradesafe, Jamnagar	12.00 p.m.		
5.	826581/23	Opp. No. AMD-152048	M/s. Himalya Trading Co., Delhi / The Calcutta Trade Mark Co., Delhi V/S M/s. Rajdhani Thread Company, Alwar / M/s. J. T. Jhala & Co., Ahmedabad	12.00 p.m.		Hearing On TM-57

6.	2364621/05	Opp. No. AMD-809200	M/s. Daswani & Daswani, Kolkata	12.30 p. m.		Hearing On TM-05
7.	2112467/07	Opp. No. AMD-820624	Mr. Lalji Advocates, Delhi	12.30 p. m.		Hearing on TM-5

DATE OF HEARING 20.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	738061/21	Opp. No. AMD-60893	M/s. Hindustan Sanitary ware & Industries Limited, Jhajjar (Haryana)/ M/s. United Overseas Trade Mark Co., New Delhi V/S M/s. Pankaj Ceramics, Thangadh / Mr. Chandrkant M. Joshi, Mumbai	11.00 a.m.		
2.	809793/30	Opp. No. AMD-170189	M/s. Maheshwari sales Corpn., Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Anag Agencies, Rajkot / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.		
3.	872133/30	Opp. No. AMD-228761	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, New Delhi V/S M/s. Hindustan Hing Supplying Co., Nadiad / M/s. Makhija & Associates, Thane	12.00 p.m.		Hearing On TM-16 & Main Matter
4.	682304/05	Opp. No. AMD-81730	M/s. ICPA Health Products Limited, Mumbai / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. J. N. Chemical, Ahmedabad / Mr. Jatin Y. Trivedi & Co., Ahmedabad	12.00 p.m.		

5.	1957615/30	Opp. No. AMD-801616	Mr. Lalji Advocate, Delhi	12.30 p.m.		Hearing on TM-5
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DATE OF HEARING 24.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	715291/30	Opp. No. AMD-163203	M/s. Jivraj Tea Limited, Surat/ M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Shah Jivraj Nanchand & Sons, Udhna / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.		Hearing on TM-16
2.	596969/30	Opp. No. AMD-162327	Mr. Kanji Nanji, Thakkar, Nasik / M/s. Fatehchand C. Shah & Co., Mumbai V/S M/s. Annapurnahing Pvt. Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad	11.00 a.m.		
3.	640288/19	Opp. No. AMD-143107	M/s. Samrat Plywood Limited, Chadigarh / M/s. Madamser & Co., New Delhi V/S M/s. Samrat Cement & Chemicals Industries, Rajkot / Mr. Rameshbhai M. Ghodasara, Rajkot	12.00 p.m.		
4.	694658/24	Opp. No. AMD-226254	M/s. Rajasthan Spinning & Weaving Mills Ltd., Bhilwara / M/s. Loyal Registration Services, New Delhi V/S M/s. Mayur Synthetics, Surat / M/s. Superfastaction Regn. Service, Surat	12.00 p.m.		

DATE OF HEARING 25.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	884984/03	Opp. No. AMD-200125	M/s. Ajanta India Ltd., Morbi / M/s. H. K. Acharya & Company, Ahmedabad V/S Mr. Dushyant S. Shah, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.		
2.		Opp. No. AMD-200051	M/s. Dabur India Limited, Mumbai V/S Mr. Dushyant S. Shah, Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad	11.00 a.m.		
3.	876307/21	Opp. No. AMD-190563	M/s. Kalsi Valves Private Limited, Jalandhar / M/s. Amarjit & Associates, New Delhi V/S M/s. Samrat Santery Wares Pvt. Ltd., Rajkot / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.		
4.	714882/30	Opp. No. AMD-192319	M/s. Rajwadi Papad House, Jamnagar / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Dhanhar Masala Bhandar, Surat / Mr. Pavan S. Godiawala Advocate, Ahmedabad	12.00 p.m.		
5.	825389/32	Opp. No. AMD-240177	M/s. Amir Chand Jagdish Kumar (Exports) Ltd., Delhi / M/s. Delhi Registration Service, Delhi V/S M/s. Miraj Products Private Limited, Rajasamand	12.00 p.m.		Hearing on I. P.

DATE OF HEARING 26.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	678132/09	Rect. No. AMD-253662	M/s.Triputi Cable Industries, New Delhi / M/s. Madamsar & Co., New Delhi V/S M/s. Agarwal Enterprises, Jaipur / M/s. G. D. Bansal & Associates, Jaipur	11.00 a.m.		
2.	791233/12	Opp. No. AMD-191295	M/s. Asal Lari Lappa Cold Drink House, Vadodara / M/s. Y. J. Trivedi & Co., Ahmedabad V/S M/s. Larilappa Colddrink, Baroda / M/s. H. K. Acharya & Company, Ahmedabad	11.00 a.m.		
3.	544717/05	Opp. No. AMD-50729	M/s. International Trade Marks Bureau, Mumbai V/S M/s. Rangoon Chemical Works Pvt. Ltd., Surat / M/s. Fatehchand C. Shah & Co., Mumbai	11.00 a.m.		Hearing on TM-16 & I. P.
4.	622881/03	Opp. No. AMD-185051	M/s. Modern Chemicals (India), Mumbai / M/s. Law & Prudence, Mumbai V/S M/s. Durga Soap Factory, Jambusar / M/s. Y. J. Trivedi & Co., Ahmedabad	12.00 p.m.		
5.	2021912/05	Opp. No. AMD-815334	M/s. IPR House. Com, Hooghly(West Bengal)	12.30 p.m.		Hearing on TM-5
6.	1958937/30	Opp. No. AMD-803252	M/s. Sharma & Company, Jaipur	12.30 p.m.		Hearing on TM-6

DATE OF HEARING 27.08.2015

Sr. No.	Application/ R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Name of the Hearing officer	Remarks; if any
1.	825485/07	Opp. No. AMD-738129	M/s. Almighty Agrotech Pvt. Ltd., Rajkot / M/s. Jasani & Company, Rajkot V/S M/s. Milap Zarda Udyog, Rajsamand / M/s. K. C. Patel Co., Ahmedabad	11.00 a.m.		
2.	906390/05	Opp. No. AMD-236936	M/s. Entod Pharmaceuticals Limited, Mumbai / M/s. R. K. Dewan & Co., Mumbai V/S M/s. Indiana Ophthalmics, Wadhwan City / M/s. K. C. Patel & Co., Ahmedabad	11.00 a.m.		
3.	642618/29	Opp. No. AMD-204373	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad	12.00 p.m.		
4.	642613/30	Opp. No. AMD-221431	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad	12.00 p.m.		
5.	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad	12.30 p.m.		
6.	642617/29	Opp. No. AMD-204372	M/s. INTTL Advocare, New Delhi V/S M/s. The Gujarat Tea Depot Co., Ahmedabad	12.30 p.m.		
